GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 246 ANSWERED ON FRIDAY, THE 3rd FEBRUARY, 2017/ MAGHA 14, 1938 (SAKA)

MULTI-DISCIPLINARY PARTNERSHIP FIRMS

QUESTION

246. SHRI RAMSINH RATHWA:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

(a) whether the progress of deliberations between Institute of Chartered Accountants of India (ICAI), Institute of Company Secretaries of India (ICSI) and Institute of Cost Accountant of India (ICoAI) on the issue of Multi-Disciplinary Partnership (MDP) firms are as per targets set in this regard;

(b) if so, the details thereof and if not, the reasons therefor along with the steps being taken by the Government to expedite the matter;

(c) the time by which such deliberations are proposed to be finalised;

(d) the details of the measures taken to popularise the concept of MDP firms and Limited Liability Partnerships in the country;

(e) whether MDP firms initiatives are limited to the said three professionals bodies and if so, the details thereof; and

(f) whether the coverage is not being extended to MBAs, Engineers etc. and if so, the details thereof?

ANSWER

THE MINISTER OF STATE(SHRI ARJUN RAM MEGHWAL)IN THE MINISTRY OF CORPORATE AFFAIRS(श्री अर्जुन राम मेघवाल)

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(a) to (f):- A joint meeting of the three Institutes viz. The Institute of Chartered Accountants of India, The Institute of Company Secretaries of India and The Institute of Cost Accountants of India was held on 24.01.2017. In view of the autonomous nature of each of the Institutes, and their specific mandates, deliberations amongst them did not result in a positive outcome on the issue of Multi-Disciplinary Partnership.
